

# TRADE MARKS REGISTRY

## AHMEDABAD

### OPPOSITION HEARING LIST FOR THE MONTH OF MAY-2016

#### DATE OF HEARING 02.05.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	720854/30	Opp. No. AMD-258288	Mr. Shah Kanubhai Bhailalbai, Karjan / M/s. R. R, Shah & Co., Ahmedabad  V/S  M/s. Capital Tea Depot, Himmatnagar / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	720853/30	Opp. No. AMD-241877	Mr. Shah Kanubhai Bhailalbai, Karjan / M/s. R. R. Shah & Co., Ahmedabad  V/S  M/s. Capital Tea Depot, Himmatnagar / M/s. Y. J. Trivedi & Co., Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	720852/30	Opp. No. AMD-241642	Mr. Shah Kanubhai Bhailalbai, Karjan / M/s. R. R. Shah & Co., Ahmedabad  V/S  M/s. Capital Tea Depot, Himmatnagar / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 03.05.2016**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	2472959/35	Opp. No. AMD-831863	M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	2419622/25	Opp. No. AMD-832007	M/s. Lall Lahiri & Salhotra, Gurgaon  V/S  M/s. In Vogue, Ahmedabad / M/s. Sampatraj Mehta, Sumerpur	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-57
3.	993833/11	Opp. No. AMD-225714	M/s. Nelco Limited, Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai  V/S  M/s. Gelco Electronics Pvt. Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on Two TM-16 & Main Matter
4.	919573/07	Opp. No. AMD-206886	M/s. Almighty Agrotech Pvt. Ltd., Rajkot / M/s. Jasani & Company, Rajkot  V/S  M/s. Milap Zarda Udyog, Rajsamnad / M/s. K. C. Patel & Co., Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 04.05.2016**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	874851/05	Opp. No. AMD-206010	M/s. Remfry & Sagar, Gurgaon  V/S  M/s. Intas Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	923832/05	Opp. No. AMD-193906	M/s. Laboratories Griffon Pvt. Ltd., Mumbai  V/S  M/s. West-Coast Pharmaceutical Works, Ahmedabad / Mr. Subhashchandra V. Purohit, Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	857436/09	Opp. No. AMD-242512	M/s. Atlas Plastic, Ahmedabad / Mr. Chandrakant M. Joshi, Mumbai  V/S  M/s. Precision Wires India Ltd., Mumbai / M/s. R. R. Shah & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 05.05.2016**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	918971/30	Opp. No. AMD-711831	M/s. Power Brands (Foods) Pvt. Ltd., Mumbai / M/s. Legasis Partners, Mumbai  V/S  M/s. Ashoka Traders, Bhilwara / M/s. Tradesafe, Jamnagar	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

2.	918073/16	Opp. No. AMD-195756	M/s. Academy of Computer Technology, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad  V/S  M/s. Academy For Computer Training (Guj.) Pvt. Ltd., Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	938922/24	Opp. No. AMD-233601	M/s. Mahindra & Mahindra Ltd., Mumbai / M/s. Tas & Co., Mumbai  V/S  M/s. Mahendra Fashions, Surat / M/s. Karni Trade Marks, Surat	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

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